| Annexure 2 | | | | | | | |
|------------|---|--|--|--|--|--|--|
| | | | | | | | |
| | Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: March 15, 2023 | | | | | | |

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | | | Amount of | | | |
|------------|---------------------|---------------------------|-------------------|---------------------------|-----------------|--|-----------------------------------|-----------------------|---------------------------|--|------------------------------------|--|-----------------|
| Sr. No. | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | % voting share in CoC | Amount of contigent claim | any mutual dues, that may be set-off | amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | Total | | - | - | - | - | - | 0.00% | - | - | - | - | |